

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 13

C.P. (IB)/32(MB)2021

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **28.06.2024**

NAME OF THE PARTIES : **AMP Communications Pvt. Ltd.**

For Applicant : Adv. Rushikesh Dusani, Adv. Ajinkya Kurdukar i/b KV Legal

Section 10 of IBC

ORDER

Counsel for applicant submits that he will tender valid AFA in 10 days.

Reserved for orders.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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